

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD.

Allahabad this the 28th day of September 1999.

Original Application no. 1111 of 1999.

Hon'ble Mr. S.K.I. Naqvi, Judicial Member.

Surajbali Sharma, S/o late Shri Dwarika Prasad Sharma
R/o 182, Barra-3, Janta Nagar, District Kanpur Nagar.

... Applicant

C/A Shri K.C. Shukla

Versus

1. Union of India through the Secretary, Ministry of Defence, Government of India New Delhi.
2. Director General of Ordnance Factories, Ordnance Factory Board, 10-A Auckland Road Calcutta.
3. General Manager, Small Arms Factory, Kanpur Nagar

... Respondents.

G/R ...

ORDER

Hon'ble Mr. S.K.I. Naqvi, Member-J.

Shri K.C. Shukla, learned counsel for the applicant.

The applicant has sought for direction to respondents to initiate the proceedings for refixation of the pay scale

As a result - ...2/-

2.

of the applicant in the light of G.O. dated 29.07.95
and to pay the arrears with interest after fixation of
the scale. It has been mentioned that he made representation on 26.09.96. A copy of which is annexure 1, but
the same has not been disposed of.

*Correcⁿon
of date above*
Recd
10-12-96

2. The respondents are directed to pass reasoned and speaking order on the pending representation dated 26.09.96, within a period of four months from the date of communication of this order with copy to the applicant.

3. The O.A. is disposed of finally with the above direction.

See next page
Member-J

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